2213 Committee of Members [RAJYA SABHA] examine the causes of 2214 of Parliament to

[Shri Abid Ali.] fund, gratuity, sickness benefits, free education, subsidised rent, medical facilities, etc. Now where is Rs. 60?

SHRI BHUPESH GUPTA: Sir, may I ask one question?

SHRI ABID ALI: I am not yielding, I have said.

MR. DEPUTY CHAIRMAN: He is not yielding in your favour.

SHRI ABID ALI: I told him that I am not yielding. What is the use of interrupting?

Now about the Bombay strike, Sir, much has been said, but fortunately for this country our workers are patriotic and in Bombay the strike was a complete failure. Our friend Dr. Kane was telling about violence. I was also in Bombay and I moved about sufficiently on the 25th morning. I am making a statement of fact. There are on record. For the morning shift of the B.E.S.T., Bombay-B.E.S.T. is Bombay Electric Supply and Tramways-our tram and bus service workers who reported for duty there, their number" was more than that required for the morning shift. •

(Interruptions)

Now what is the use of interrupting me? You should control them, Sir. What is this? It is not the way.

MR. DEPUTY CHAIRMAN: Order, order, don't disturb. You are to hear patiently what he says.

SHRI NIRANJAN SINGH: On a point of order, Sir. Speakers should address the Chair. He is addressing the House and therefore this disturbance is caused.

MR. DEPUTY CHAIRMAN: They are sitting opposite to him. What am I to do? They are such good friends, I suppose.

SHRI ABID ALI: I am not unfortunate to that extent. As I was saying, Sir, those workers who turned up for the morning shift, their number was more than required, but the manage-

industrial unrest

ment did not allow them to take out the buses and trams. Other workers who wanted to go to their factories and mills, they were in the streets; they wanted to go, but there was no transport available; and when some buses were taken out violence was used; the drivers and conductors were attacked; those who wanted to work, they also were beaten and some of them had to go to hospitals.

MR. DEPUTY CHAIRMAN: You can continue after lunch.

The House stands adjourned till 2.30 in the afternoon.

> The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at hall past two of the clock. MB.. DEPUTY CHAIRMAN in the Chair.

ALLOCATION OF TIME FOR DIS-POSAL OF GOVERNMENT BUSI-**NESS**

MR. DEPUTY CHAIRMAN: I have to inform hon. Members that the Business Advisory Committee at its meeting held today has recommended allotment of time as follows for Government legislative and other business during the remaining part of the current session of the Rajya Sabha:

GOVERNMENT BILL'S

- I. The Sugar Export Promotion Bill, 1958 . 3 hrs.
- 2. The Central Sales-Tax (Second Amendment) Bill, 1958 . . .

1 hr. 30 mts..

- 3. The Estate Duty (Amendment) Bill, 1958. 3 hrs.
- 4. The Banaras Hindu University (Amendment) Bill, 1958 . 5 hrs.
- 5. The Trade and Merchandise Marks Bill, 1958. . .3 hrs.
- 6. The Industrial Disputes (Banking Companies) Decision Amendment Bill, 1958 . 1 hr. 30
- 7. The Sea Customs (Amendment) Bill, 1958 1 hr.

- 2215 Committee of Members [5 SEP. 1958] of Parliament to
- I. The Manipur and Tripura (Repeal of Laws) Bill, 19j8 30 mts.
- 9. The Raj ghat Samadhi (Amendment) Bill, 1958.
- 10. The Delhi Rent Control Bill, 1958 (For reference to a Joint Committee) 2 hrs. 30 mts.
- II. The Merchant Shipping
 Bill, 1958 5 hr*.
- 12. The Indian Medical
 Council (Amendment)
 Bill, 1958. . . 1 hr.
- 13. The Appropriation

 Bill relating to Supplementary Demands for Grants . I hr. 30 mts.
- 14. The Supreme Court

 Judges (Conditions of Service) Bill,
 1958. . . . 1 hr. 30 mts.
- 15. The Workmen's Compensation (Amendment) Bill, 1958 2 hrs.
- 16. The International Finance Corporation (Immunities and Privileges) Bill, 1958 2 hrs.

OTHER BUSINESS

- 1. Discussion on Food Situation . 6 hrs.
- 2. Discussion on the Planning Commission's Memorandum on Appraisal and Prospects of the Second Five Year Plan . . -3 hrs. 30 mts.
- Discussion on the Report of the Committee for the Pre-Tention of Cruelty to Animals
 1 hr. 30 mts.
- 4. Discussion on the Ganga Barrage Project . 2 hrs.

The Bills mentioned at items 1 to 3, namely, the Sugar Export Promotion Bill, the Central Sales Tax (Second Amendment) Bill and the Estate Duty (Amendment) Bill will be taken up and completed on the 8th and 9th September, 1958. The Banaras Hindu University (Amendment) Bill will be taken up on the 10th September, 1958.

examine the causes of 2216 industrial unrest

The discussion on the Food Situation will be held on the 15th and 16th September and discussion on the Planning Commission's Memorandum on Appraisal and Prospects of the Second Five Year Plan will be held on the 24th September, 1958.

If extra time is necessary, the House will sit through the lunch hour and also sit extra if necessary.

Dr. R. B. GOUR (Andhra Pradesh): There was a motion by Mr. Bhupesh Gupta on the Life Insurance Corporation's investment policy.

Mr. DEPUTY CHAIRMAN: That is to be taken up in the next session. The Finance Minister is not here. It was agreed to, I was told

RESOLUTION RE. APPOINTMENT OF A COMMITTEE OF MEMBERS OF PARLIAMENT TO EXAMINE THE CAUSES OF INDUSTRIAL UNREST—

continued.

Shri ABID ALI: Sir, while referring to the Bombay strike of the 25th July because of interruptions this was left out. I wanted to congratulate the workers of Bombay—large numbers of them—for having behaved sensibly in spite of the provocations from the side of some interested parties.

Then, Sir, the premier strike was also mentioned. This started because of a sit-down strike and because of that sit-down strike some charge-sheets were delivered to the workers. Then the question arose about the recognition of the union and the union leaders thought that simply by abuses and mara mari they would be able to secure recognition. Ultimately that led to the general strike of the 25th; that is, Sir, the defeat was celebrated. Some organisations in this country have a funny way of doing things. They strike for such a long time; the strikers wanted to go back but they were not being allowed to go back. So they said, first celebrate the defeat in the whole of Bombay. Let the whole country . . .